

**HIGH COURT OF TRIPURA**  
**AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2018/ 8028

6<sup>th</sup> September, 2018

**NOTIFICATION**

In partial modification of the extant roster, it is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will rise **at 03.00 PM on 11.09.2018 (Tuesday) & 12.09.2018 (Wednesday)**. Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will sit in their respective Single Benches **on 11.09.2018 & 12.09.2018 at 03.00 PM** and will take up the Single Bench matters as per roster.

Hon'ble Mr. Justice S. Talapatra will not sit in the Single Bench during the period from **07.09.2018 to 14.09.2018**. The cases fixed/scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra as per roster during the aforesaid period from **07.09.2018 to 14.09.2018** shall be taken up by the Single Bench of Hon'ble Mr. Justice A. Lodh.

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

NoF.40(1)-HCT/Judl/Roster/2018/ 8029 - 53

6<sup>th</sup> September, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.

REGISTRAR (JUDICIAL)